

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER	:
PETITION NUMBER	: IND/892/ (IB)/CB/2017
NAME OF THE PETITIONER(S)	: N. KRISHNAN
NAME OF THE RESPONDENT(S)	: ARUNA HOTELS LIMITED
UNDER SECTION	: 9 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1) K. RAMASAMY x

G.V. MOHAN KUMAR

Counsel for Petitioner

G.V. Mohan

2) M/s. SAKTHIVEL &

D. REVATHI KARTHICK.

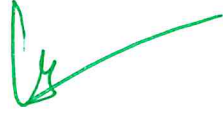
Counsel for Respondent

Revathi

ORDER

Counsel for both the parties present. Counsel for the respondent has filed counter and copy of which has been provided to the other side. The counsel for the respondent prayed to file additional counter that may be filed within two days by providing copy of the same to the other side. The other side, if need be, file reply to the same within another two days. Put up on **12.06.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)